NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) No. 93/NCLT/AHM/2017 c.w. CA (CAA) No. 65/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Arvind Fashion Brands Ltd.

Arvind Sports Lifestlye Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 SWATI SOPARRAR

ADVOCATE

PETITIONERS Superlier

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioners.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

Additional affidavit of petitioner filed.

List the matter on 22.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.